

234  
MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

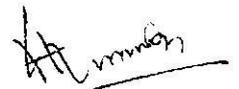
No. 12047 to 12132 /Genl./Circulation/West/THC/2026

Dated, Delhi the 19/2/26

**Sub.:-**Regarding option for the appearance of Members of the Bar/Parties-in-Person through Video Conferencing from 16.02.2026 to 23.02.2026 due to 'AI Impact Summit' scheduled to be held at Bharat Mandapam, New Delhi from 16.02.2026 to 20.02.2026 and the elections of Bar Council of Delhi scheduled to be held in the premises of the Delhi High Court from 21.02.2026 to 23.02.2026.

Forwarded copy of the Circular No. 01/IT Cell/DHC dated 14.02.2026 of Sh. Rajeev Kumar Chauhan, Ld. Registrar (IT & Sty.), For Ld. Registrar General, Hon'ble High Court of Delhi received in an envelope bearing Diary No. 2131 dated 17.02.2026, on the subject cited above, from Sh. Shashi Bhushan, AO(J) (IT Cell), Hon'ble High Court of Delhi, New Delhi for information and necessary action, if any, to:-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request 1) to upload the same on LAYERS and 2) to display the Circular on the Notice Board of Tis Hazari Courts Complex, Delhi.



(Harish Kumar)  
District Judge (Commercial Court) – 04/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

HIGH COURT OF DELHI: NEW DELHI

No.01/IT Cell/DHC

Dated: 14-02-2026

CIRCULAR

In view of the 'AI Impact Summit' scheduled to be held at Bharat Mandapam, New Delhi from 16.02.2026 to 20.02.2026 and the elections of Bar Council of Delhi scheduled to be held in the premises of the Delhi High Court from 21.02.2026 to 23.02.2026, Hon'ble the Chief Justice has been pleased to direct that the Members of the Bar/Parties-in-Person may appear in their matters listed before the Hon'ble Delhi High Court from 16.02.2026 to 23.02.2026 through video conference.

The video conference links of the Hon'ble Courts are available in the pdf cause list as well as under 'Display Board' tab on the website of Delhi High Court.

Appearance through video conference shall be optional as all the Hon'ble Courts shall continue to function in hybrid mode during the above period.

Sd/-  
(Rajeev Kumar Chauhan)  
Registrar (IT & Sty.)  
for Registrar General

Endst. No. 02-29/IT Cell/DHC

Dated: 14-02-2026

Copy forwarded for information and necessary action, if any, to:

- (i) The Secretary General, Supreme Court of India, New Delhi.
- (ii) The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi.
- (iii) The Secretary, Department of Justice, Ministry of Law & Justice, Govt. of India, New Delhi.
- (iv) The Registrar-cum-Secretary to Hon'ble the Chief Justice with the request to bring this to the kind notice of Hon'ble the Chief Justice, and Private Secretaries to all the Hon'ble Judges of this Court with the request to bring this to the kind notice of the Hon'ble Judges.
- (v) All the Ld. Principal District & Sessions Judges, Delhi.
- (vi) Ld. Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
- (vii) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
- (viii) The Member Secretary, Delhi State Legal Services Authority (DSLISA), New Delhi.
- (ix) All the Registrars of Delhi High Court.
- (x) Joint Registrar-cum-PA to worthy Registrar General, Delhi High Court.
- (xi) The Commissioner of Police, Police Headquarters, New Delhi.
- (xii) The Director of Prosecution, CBI, Block No. 3, 11<sup>th</sup> Floor, CGO Complex, Lodhi Road, New Delhi.

OIC (General)

FD 255 (West)  
17/02/2026



Circular No. 01/IT Cell/DHC, dated - 14-02-2026



To,  
The Ld. Principal District & Sessions Judge,  
West, Tis Hazari Courts, Delhi.



From :  
**Delhi High Court**  
Sher Shah Road,  
New Delhi-110003